25

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	IA 15/17 in TP 77/16	Hearing	397 / 398	Ganga Reddy Vs M.G6 Wholesale Market(India)(P) Ltd. & 2 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. SATISH.K.V Petitioner
98453 93730

2. THOMAS V PUON
9845131407

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner has filed written submissions along with Annexures. Counsel for respondent requested time to go through the written submissions and proceed with further hearing.

The matter is listed to 10.08.2017.

MEMBER (J)

MEMBER (T)